

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 128 of 2013 & IA No. 193 & 194 of 2013,**  
**Appeal No. 129 of 2013 & IA No. 196 of 2013 and**  
**Appeal No. 163 of 2013**

**Dated : 28<sup>th</sup> August, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 128 of 2013 & IA No. 193 & 194 of 2013 &**  
**Appeal No. 129 of 2013 & IA No. 196 of 2013**

**M/s. Bhilangana Hydro Power Ltd. .... Appellant(s)**

**Versus**

**Power Transmission Corporation of  
Uttrakhand Ltd. & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.**  
**Ms. Shikha Ohri**

**Counsel for the Respondent(s) : Mr. Sitesh Mukherjee**  
**Mr. Sarul Jain**  
**Mr. Aditya Mathur for R.1**  
**Mr. Buddy A. Ranganadhan**  
**Mr. Raunak Jain for UERC**

**Appeal No. 163 of 2013**

**Power Transmission Corporation of  
Uttrakhand Ltd. .... Appellant(s)**  
**Versus**

**Uttrakhand Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Sitesh Mukherjee**  
**Mr. Sarul Jain**  
**Mr. Aditya mathur**

**Counsel for the Respondent(s) : Ms. Shikha Ohri for R.2**  
**Mr. Buddy A. Ranganadhan**  
**Mr. Raunak Jain for UERC**

**ORDER**

The learned Senior Counsel for the Appellant is filing his Comprehensive Written Submissions in Appeal Nos. 128 & 129 of 2013 after serving copy on the other side.

Post these matters for further hearing on **04.09.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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